

PUNJAB VIDHAN SABHA

Bill No. 7-PLA-2018

**THE SALARIES AND ALLOWANCES OF DEPUTY MINISTERS,
PUNJAB (AMENDMENT) BILL, 2018**

(Bill as passed by the Punjab Vidhan Sabha)

The following Bill was passed by the Punjab Vidhan Sabha :—

A

BILL

further to amend the Salaries and Allowances of Deputy Ministers, Punjab Act, 1956

BE it enacted by the Legislature of the State of Punjab in the Sixty-ninth Year of the Republic of India as follows :—

1. (1) This Act may be called the Salaries and Allowances of Deputy Ministers, Punjab (Amendment) Act, 2018. Short title and commencement.

(2) It shall come into force on and with effect from the date of its publication in the Official Gazette.

2. In the Salaries and Allowances of Deputy Ministers, Punjab Act, 1956, section 7-A shall be omitted. Omission of section 7-A of Punjab Act 22 of 1956.

CHANDIGARH :
The 10th April, 2018.

SHASHI LAKHANPAL MISHRA,
Secretary.